

CCA 87/02

14
OA 437/06

(7)

REGISTRAR

27.9.06

List O.A. C.C.P. R.A.
before Hon'ble Bench for
Adm F.O./R.H. On

09.11.06

REGISTRAR

Dt. 09.11.06

Hon. Mr. K. Elango, J.M.

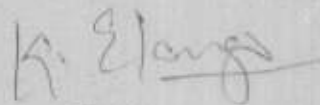
Hon. Mr. M. Jayaraman, AM

Heard Sri S.N. Khare, learned counsel
appearing for the applicant and Sri Ravi
Ranjana for the respondents.

Both the counsels have submitted
that the order dt. 01.05.06 passed by
this Tribunal in OA No. 437/06 has
fully been complied with.

Accordingly contempt petition is
dismissed. Notices are discharged.


AM.


J.M.

July 2nd
on 15/11/06
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